

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.06.2022 (WEDNESDAY)

COURT-II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No 1936 of 2022 in Comp. App. (AT) (Ins) No. 954 of 2021	GP Global Energy Pvt. Ltd. Vs. Sandeep Mahajan & Anr.	Raghav Kakkar	Abhishek Anand-R1 Dinkar Singh Gagan Garg Rohit Singh-R2

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 707 of 2022	STG Softek Pvt. Ltd. Vs. Assets Care and Reconstruction Enterprises Ltd. & Anr.	Krish Kalra	
3.	Comp. App. (AT) (Ins) No. 703 of 2022	ICICI Prudential Venture Capital Real Estate Scheme Vs. Anand Divine Developers Pvt. Ltd.	Angad Varma	
4.	Comp. App. (AT) (Ins) No. 705 of 2022	Ashok Goel Erstwhile Director Jaipuria Buildcon Pvt. Ltd. Vs. Mrs. Pallavi Gupta and Padam Thakur & Ors.	Manish Raghav	
5.	Comp. App. (AT) (Ins) No. 706 of 2022	Kushal Maitra, Suspended Board of Director of Indus Integrated Information Management Ltd. Vs. Ganapati Stocks Pvt. Ltd. & Ors.	S.K. Pandey	
6.	Comp. App. (AT) (Ins) No. 708 of 2022	Himanshu Singh Vs. Small Industries Development Bank of India	Himanshu Singh	

7.	Comp. App. (AT) (Ins) No. 709 of 2022	Nalin Virji Shah Vs. Interglobe Finance Ltd. & Anr.	Vikramaditya Singh	
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**By order of Hon'ble Chairperson
-sd/-
Registrar**